

(c) if not, the reasons for the slowness of working?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir. The State Government have reported that various Sections of P.W.D. Manual have been amended from time to time; and that additional powers have been delegated to Superintending Engineers for expeditious implementation of irrigation works under the Drought Prone Areas Programme.

(b) and (c). Do not arise.

**Condition laid down by R.B.I. regarding Central Financing Agency's Advance to Economically weak and small farmers**

5531. SHRI ANNASAHEB GOKHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Reserve Bank of India has laid down a condition that Central Financing Agency has to advance at least 20 per cent of its borrowing from the Apex Bank to economically weak and small farmers;

(b) whether there is any demand to change the "acreage" based definition of such farmers to the "volume of loan borrowed" based definition; and

(c) whether Government propose to adopt such change in that definition at least so far as the farmers in the chronically drought prone areas are concerned?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) No, Sir. Some State Governments have, however, approached the Reserve Bank of India for revision of the size of holdings adopted for definition of small farmers on the

basis of average size of holdings and type of land cultivated particularly in semi-desert, drought-prone and hilly areas.

(c) Suitable modifications have been made by the R.B.I. in chronically drought-prone areas in Gujarat and Rajasthan.

**Fish imported from Bangladesh**

5532. SHRI SAMAR GUHA:

SHRI K. M. MADHUKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount of fish, in terms of rupee value, imported from Bangladesh by the end of February, 1973;

(b) the reasons for the shortfall in the imports of fish; and

(c) the measures adopted for improving fish imports from Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) About 840 tons valued at about Rs. 50 lakhs.

(b) Import of fish is being made from Bangladesh in terms of a Limited Payment Agreement entered into by the Government of India with the Government of Bangladesh for a period of one year which effect from 27th March, 1972 which has now been extended upto 27th June, 1973. The target of import was fixed at Rs. 9 crores worth of fish during the period of the agreement. Several matters relating to the trade had however to be sorted out between the two Governments before the actual import of fish could be commended. There were no suitable exporting organisations in Bangladesh and these had to be organised by the Government of Bangladesh. It was also

found to be necessary to exempt fish imports from sales tax in Bangladesh and import duty in India, and suitable amendments of the regulations in force had to be made by both the Governments. The Central Fisheries Corporation thereafter took up negotiations with authorised exporting organisations in Bangladesh, finalized contracts, and opened the necessary letters of credit. Import of fish commenced in the first week of October, 1972. Apart from the fact that actual import could not be effected before October 1972, the supplies in the initial period October to December 1972 were at a very low level. The total value of fish imports upto February 1973 is therefore, only a small

proportion of the value envisaged in the Agreement.

(c) Joint Review meetings between officials of the two Governments were held in October, 1972 and January 1973 for the purpose of identifying bottlenecks, with a view to taking suitable remedial action. On the basis of these reviews steps were taken to establish additional collection and export points in Bangladesh and to resolve problems arising from the inadequacy of transport arrangements, shortage of packing material etc. in Bangladesh. The level of trade began to register significant improvement in the first two months of 1973. The figures of imports are as follows:

Month	Quantity (tonnes)	Value (Rs.)
October 1972	99	5,94,000
November 1972	51	3,06,000
December 1972	73	4,38,000
January 1973	265	15,90,000
February 1973	350	21,00,000
Total :	838	50,28,000

In the first week of March 1973, an official delegation visited Dacca, Narayanganj, Jessore and Khulna in order to study the problems of the exporters and to assess the measures necessary to step up the volume of trade. It was agreed in consultation with the authorities concerned in Bangla Desh to effect certain improvements in the procedures for periodical fixation of purchase prices as well as for payment to exporters through the designated Banks in Bangla Desh.

**विश्वविद्यालयों के उप-कुलपतियों की नियुक्ति**

5533. श्री शंकर दयाल सिंह : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने का कृपा करेंगे कि इस समय देश में

कितने विश्वविद्यालय हैं और क्या इन विश्वविद्यालयों में उप-कुलपतियों की नियुक्ति के बारे में विश्वविद्यालय अनुदान आयोग में परामर्श किया जाता है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (प्रो० एस० नरेश हुसन) : इस समय 91 विश्वविद्यालय हैं तथा विश्वविद्यालय अनुदान आयोग अधिनियम की धारा 3 के अन्तर्गत विश्वविद्यालय समझी जाने वाली संस्थाओं के रूप में घोषित 9 संस्थाएँ हैं।

विश्वविद्यालय के कुलपति की नियुक्ति विश्वविद्यालय की समिधियों तथा अधिनियम के अनुसार की जाती है। तथापि, विश्वविद्यालय अनुदान आयोग द्वारा भी गई सूचना के अनुसार